GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:1068 ANSWERED ON:03.03.2010 ISSUE OF SHARES BY CIL Roy Shri Nripendra Nath

Will the Minister of COAL be pleased to state:

- (a) whether the Coal India Limited (CIL) is planning to increase its capital through issue of shares to the public;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

Answer

MINISTER OF STATE (IC) IN THE MINISTRY OF COAL AND MINISTER OF STATE (IC) IN THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

(a) to (c): No, Sir. However, while conferring the status of Navratna, the Government has asked Coal India Ltd. (CIL) to get listed within 3 years from the date of conferring of the said status. This would involve divestment of some percentage of Government holding in the equity shares of CIL. Necessary steps such as amendments in the Memorandum and Articles of Association of CIL, dematerialization of shares, consultations with the Securities and Exchange Board of India (SEBI) etc. have been initiated.